

(ii) Officers: 2.

(b) Number of Pakistani Labourers

Cakutta	* 2528
Vizagapatam	Nil
Madras	18
Cochin	Nil
Bombay	* 708
Kandla	Nil

\* includes number working under Dock Labour Board.

(c) It is not the policy of Government to displace the existing Pakistani nationals but when they go away the resulting vacancies are filled by Indian Nationals.

#### Employees' Provident Fund

\*671. **Shri Rajendra Singh:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that there is a mandatory provision in the Indian Railway Establishment Code. Vol. I that as soon as possible after the close of each year, an annual statement of the assets in an employee's Provident Fund account shall be sent to the subscriber for his information and satisfaction that correct account of his Provident Fund is maintained; and

(b) whether it is a fact that in a very large number of cases the annual Provident Fund account slips are not supplied to the Railway employees in time, and if so, why?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** (a) Yes.

(b) While some of the accounting units are able to issue the slips to the subscribers according to the normal schedule, others have not been able to do so, due to arrears in the Provident Fund Accounts work. Special efforts have been made to pull up these arrears as early as possible.

#### Construction of Rohtak-Gohana Line

\*672. **Shri Ram Krishan:** Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 525 on the 25th February, 1958 and state the progress so far

made in construction of Rohtak-Gohana line?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** Upto the end of July, 1958, 75 per cent. of the work has been completed.

#### Grant of Post-retirement Passes to Railway Employees

\*675. { **Shri T. B. Vittal Rao;**  
**Shri Bhakt Darshan;**  
**Shri S. C. Samanta;**  
**Shri Vajpayee;**

Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 1377 on the 1st April, 1958 and state:

(a) whether a decision has since been arrived at regarding the removal of the disparity between class III and IV staff in the matter of grant of post-retirement passes; and

(b) if not, the reasons for the delay?

**The Deputy Minister Of Railways (Shri Shah Nawaz Khan):** (a) Yes; it has been decided that it will not be feasible to grant post-retirement passes to class IV staff on the same scale as for class III but the minimum period of qualifying service for eligibility for such passes will be 25 years for both class III and class IV staff.

(b) Does not arise.

#### Slaughter-House in Delhi

\*676. { **Shri D. C. Sharma;**  
**Sardar Iqbal Singh;**

Will the Minister of Health be pleased to refer to the reply given to Starred Question No. 365 on the 20th February, 1958 and state the progress made with regard to the proposal for relocating the present slaughter-house in Delhi?

**The Minister of Health (Shri Karmarkar):** The recommendation of the Town Planning Organisation in this regard has been referred to the Municipal Corporation of Delhi for